

(b) if so, the quantum of power in MW being generated in these units;

(c) if not, the reasons therefor; and

(d) whether Government of Japan have made available full amount for the purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) Two Units out of three units of Eastern Gandak Hydro Power Project are commissioned at present. The third Unit has not been commissioned so far for want of replacement of field circuit breaker. Automatic Voltage Regulator (AVR) and electric governor which were damaged during transit. Unit 1 and 2 has been commissioned on 13.9.1995 and 28.6.1996 respectively.

(b) and (c) The total power generated upto April 15, 1997 from these units has been 28.7 MU. Both the units are operating at their rated capacity of 5 MW each.

(d) The project has been funded through OECF loan. The contracted amount of loan was 1628 Million Yen and the full amount of loan has been disbursed by OECF.

OECF have been requested by Bihar Hydro Power Corporation Limited to provide an additional loan of 56.45 Million Yen in terms of grant to enable to meet the expenditure required for replacement of field circuit breaker. AVR and electric governor and supervision changes during the commissioning of third Units.

[English]

#### Public Administration

5091. SHRI JAGMOHAN : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have formulated any scheme to ensure smooth and effective functioning of the Public Administration during the period of political instability or uncertainty; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN) : (a) No, Sir.

(b) The question does not arise.

#### Setting up of Hydro Power Project at Purnia

5092. SHRI RAJESH RANJAN *alias* PAPPU YADAV: Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to set up a hydro power plant at Purnia district in Bihar;

(b) if so, the details thereof and the time by which the plant is likely to be set up; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI) : (a) to (c) There is no Project report for Hydroelectric Project in Purnia District pending for techno-economic clearance in Central Electricity Authority. There is no hydroelectric project under construction in Purnia District.

[Translation]

#### Employment Opportunities under New Economic Policy

5093. DR. RAMVILAS VEDANTI : Will the Minister of LABOUR be pleased to state :

(a) whether the Government have prepared any programme to create employment opportunities under the new economic policy;

(b) if so, the details thereof; and

(c) the number of unemployed youths likely to be benefited under this scheme during 1997-98 ?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) to (c) The Eighth Five Year Plan has formulated a medium term strategy to create additional employment opportunities of the order of 8.5 million per annum on an average. The strategy of employment growth is likely to be continued during the Ninth Plan period and 9.5 million additional employment opportunities per annum on an average is expected to be generated which could benefit unemployed youths during the period 1997-2002. To achieve this rate of growth of employment the Plan envisaged an employment strategy which lays emphasis on the growth of sectors and sub-sectors with high employment intensity such as agriculture, agro and rural industries, rural infrastructure, small and decentralised manufacturing sector, urban informal sector and the services sector. New employment schemes such as Employment Assurance Scheme (EAS), Prime Minister's Rozgar Yojana (PMRY), and the two-million Job Scheme of the KVIC have been introduced in the Eighth Plan period besides continuing the ongoing schemes like IRDP, JRY and NRY. The Prime Minister's Integrated Urban Poverty Alleviation Programme has also an element of employment generation with the provision of basic services to the poorer segments of the population.

[English]

#### Gas Agencies

5094. SHRI PAWAN DIWAN :  
DR. SATYANARAYAN JATIA :

Will the PRIME MINISTER be pleased to state :

(a) the names of places in Chhattisgarh and Ujjain districts of Madhya Pradesh where Liquefied Petroleum Gas agencies have been established and since when;

(b) the number of additional connections of liquefied petroleum gas provided to these agencies during each of the last three years;

(c) the number of persons registered with these